

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO. 2529  
TO BE ANSWERED ON JANUARY, 02<sup>nd</sup> 2017

URBAN TRANSPORT

2529 :                   SHRIMATI PRATIMA MONDAL:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether urban transport in the country is under financial stress and if so, the reasons therefor;
- (b) whether the Government plans to come out with a rational pricing policy for metro rails/bus services to recover losses in urban transportation and if so, the details thereof; and
- (c) the measures taken by the Government to improve public transport infrastructure during the last three years?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) & (b): Urban Transport, which is integral part of urban development, is a State subject. Therefore, the responsibility for development of urban transport infrastructure lies with the State Governments. The fare fixation of metro rail projects are governed by the provisions contained in the relevant acts. The fare for bus services are determined by the respective State Governments/ UTs.

(c): During the last three years, Government of India has approved nine metro rail project proposals under the model of 50:50 equity sharing with the State Governments, in Ahmedabad, Nagpur, Lucknow, Chennai, Pune, Noida-Greater Noida and Delhi Metro with a total length of about 180 km. Approximately 180 km of new metro rail lines have been opened for public. In addition, an amount of Rs 352.74 cr. was also provided to various State Governments during this period for procurement of 7509 buses.

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